
45. M/s R.K. Jain & Sons Hospitality Services Pvt. Ltd.	54. M/s Anuj Kumar Singhal
46. M/s. A.A. Construction	55. Tapan Kumar Jana
47. M/s Sudhir Kumar Singh	56. Sh. Mohd. Irshad
48. M/s Niranjan Kumar Garg & Sons	57. Shri Hemendra Singh
49. M/s SAR Engineers	58. M/s. V. Tech. Electrical Co.
50. M/s Rukmani Const. Co.	59. Shri Anil Kumar Gambhir
51. M/s Soni Management & Allied Services Pvt. Ltd.	60. Shri Ramji Lai
52. M/s V-Tech Electrical Company	61. M/s. Manumay
53. M/s Sujit Kumar Jha	62. M/s. S.K.Bansal
	63. M/s Leonie
	64. M/s Manish Kumar

‘Housing for All’ in J&K

* 341 SHRI NAZIR AHMED LAWAY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has a scheme called 'Housing for All' for the State of Jammu and Kashmir (J & K);

(b) if so, the details of number of houses constructed in the State of J&K during the last two years and current year; and

(c) the details of beneficiaries in Kulgam district in J&K during the last year and current year?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) Yes, Sir. Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] covers the State of Jammu and Kashmir (J&K).

(b) So far, 5,218 houses have been constructed in the State; out of this 3,812 houses have been constructed during last two years and current year.

(c) In Kulgam District of J&K, 601 houses have been sanctioned under the Scheme during last year and current year as per following details:

Cities/towns of Kulgam District	No. of houses sanctioned		
	2018-19	2019-20	Total
Devsar	230	-	230
Frisal	100	-	100
Kulgam	369	-	169
Yaripora	102	-	102
TOTAL	601	-	601

Social welfare schemes implemented in the country

*342. DR. L. HANUMANTHAIAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of social welfare schemes being implemented in various States of the country along with the name of each scheme;

(b) whether there is a specific scheme for weaker sections especially for SCs/ STs in the country; and

(c) if so, the details of these schemes along with allocation and fund spent on the schemes so far till date, State-wise?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAWAR CHAND GEHLOT) : (a) to (c) The Government is implementing various social welfare schemes for upliftment of the weaker sections of the society including Scheduled Castes and Scheduled Tribes in the country. The names of the specific schemes are given in Statement-I (*See below*). The details of funds spent, on major schemes, State-wise, are given in Statement-II.

Statement-I

Names of the specific schemes being implemented by Government for upliftment of the weaker sections of the society including SC and STs in the Country

(A) Schemes for Scheduled Castes (SC)

- (i) Centrally Sponsored Scheme for Pre-Matric Scholarship to the SC Students studying in classes IX and X